Declaration of Assets and Liabilities

Year. 2017.

I, Awadhesh Kumar Singh, Son of Shri Baleshwar Singh, aged 62, belonging to Vill.

- Gere, P.O. - Manpur, Dist.- Gaya and presently working as Member of Legislative Assembly(M.L.A) Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

1. Details of PAN and Status of filing of Income Tax Return.

| SI. No. | Names | PAN | The Financial Year for which the last Income Tax Return has been filed. | Shown in Income Tax |
|---------|-------------|------------|---|------------------------|
| 01. | Self | ARXPS0916P | A.Y 2017/2018 | 6,51,500/- |
| 02. | Spouse | AYYPS8155Q | A.Y 2017/2018 | 17,61,265/- |
| 03. | Dependent 1 | N.A | N.A | N.A |

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant 3 Etc. Name |
|------------|---|--|---|---------------------|---------------------|-----------------------------|
| (i) | Cash | 52.000/- | 75,000/- | N.A | N.A | N.A |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI Patna 26,08,179/- SBBJ PATNA 1011973/- SBI Gaya 19,89,887/- | IDBI GAYA 56,397/- PNB, Dhamitqla 21,803/- SBI Manpur 2,24,961/- P.O. 3,25,550/- | N.A | N.A | N.A |
| (iii) | Bonds, Debentures and Shares in companies | SBI LIFE 5,64,360/- | IDBI INFRA 20,000 SBI MUTUAL 70,000/- SBI SIP 4,34,303/- | N.A | N.A | N.A |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | RELIANCE LIFE 2,81,330/- | NSC 7,69,877/- APPROX. F.D. 9,82,902/- | N.A | N.A | N.A |
| (v) | Motor Vehicles (details of Make, etc.) | JEEP 2017 BRO1D-J9034 Rs. 24,00,000/- | TANKER TRUCK BROQ6179 9,74,228/- | N.A | N.A | N.A |

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| (vi) | Jewellery (give details of weight and value) | Gold - 60 gm 1,80,000/- Approx | GOLD- 1000g 26,00,000/ - Approx | N.A | N.A | N.A |
|------|---|--|--|-----|-----|-----|
| • | Other assets, such as values of claims / interests | S.S. SINGH 13,00,000/- P.L. SINHA 70,92,738/- | C.S.*Singh 85,000/- ACS Hotel 30,90,000/- | N.A | N.A | N.A |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|---|---|---------------------|---------------------|--------------------------|
| (1) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | Rasuna 253 Abgilla 314 Gere 252 0.80 (17/17 Share) 23,73,974/- | Rasuna 253 Abgila 314 Gere 252 0.80 (1/17 Share) 23.73.974 | N.A | N.A | N.A |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | Ramshila 189 Kandi Nawada 1,89,565/- 4,48,456/- | Ramshila 189 Kandi 189 Bodhgaya 360 (29,03, dec) 1,11,64,9 56 | N.A | N.A | N.A |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total medsurement) - Current market value | Shahid Road 03 Manpur 251 Mahavir Asthan 521 (1/17 share) 22,93,801 | Shahid Road 03 Manpur 251 Mahavir Asthan 521 (1/17 share) 22,93,801 | N.A | N.A | N.A |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Kumhar Toli 314 6290 529 sq. ft. (1/17 share) Apt. Patna Bhootnath Rd. Gali 78,97,167/- | N.A | N.A | N.A | N.A |
| (v) | Others (such as interest in | N.A | N.A | N.A | N.A | N.A |

property)

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

(Note: Please give senarate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on2018 |
|------------|---|---|---------------------------------|
| (a) | (i) Loans from Banks | Self | 10,00,000/- |
| U.S. C. | (ii) Loans from financial institutions | Unsecured Loan (Spouse) | 42,12,500/- |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | NII |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil |
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | NII |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN - ARXPS0916P A.Y - 2017-18 | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | Nil | Nil |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature....

Name of Employee: Awadhesh Kumar Singh

Place: Patna

Designation: M.L.A & Ex. Minister

Date:

Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.